

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)


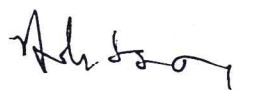
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. T. Raja	Petitioner	
2.	A. G. SANKARANARAYANA (for A. K. MYLSAMY)	A. K. MYLSAMY	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on **14.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk